

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †981
TO BE ANSWERED ON 08.02.2022**

IMPLEMENTATION OF PMAGY

†981. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether work is being carried out under Pradhan Mantri Adarsh Gram Yojana (PMAGY), particularly in naxal affected and tribal dominated Gadchiroli-Chimur Parliamentary Constituency and other backward areas of Maharashtra;
- (b) if so, the details thereof, particularly the details of naxal affected and tribal dominated Gadchiroli-Chimur Parliamentary Constituency and other backward areas of Maharashtra including its up to date status; and
- (c) the details of central fund allocated for the said purpose including the utilization thereof during each of the last three years, year-wise and State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a): Yes, Sir.

(b): The details of implementation of Scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY) in villages selected in 25 districts of Maharashtra, including districts of Chandrapur, Gadchiroli and Gondia is at **Annexure-I**. These details are also available on the web portal of the scheme at the URL: pmagy.gov.in.

(c): The details of central funds sanctioned, and the utilization thereof, during each of the last three years, year-wise and State-wise, is at **Annexure-II**.

Annexure-I

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. †981 raised by Shri Ashok Mahadeorao Nete, Hon'ble Member of Parliament, regarding 'Implementation of PMAGY' to be answered on 08.02.2022.

Details of implementation of the scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY) in the Districts of Maharashtra

Sl. No.	Name of District	Total No. of villages	No. of villages where need assessment started	No. of Household survey completed	No. of VDP generated	No. of works identified	No. of works completed
1	AHMEDNAGAR	2	2	2952	2	11	0
2	AKOLA	54	18	5911	18	299	3
3	AMRAVATI	46	20	6643	20	209	0
4	AURANGABAD	1	0	0	0	0	0
5	BEED	3	3	598	3	41	0
6	BHANDARA	10	10	3011	10	55	0
7	BULDHANA	27	18	3694	16	224	0
8	CHANDRAPUR	20	20	3891	20	687	0
9	GADCHIROLI	14	14	4646	14	178	0
10	GONDIA	3	3	501	3	65	0
11	HINGOLI	8	8	2369	8	79	0
12	JALGAON	1	1	129	1	6	0
13	JALNA	2	2	334	2	19	0
14	LATUR	3	3	574	3	30	9
15	NAGPUR	11	11	2214	11	86	0
16	NANDED	13	13	2939	13	132	5
17	OSMANABAD	3	3	502	3	18	1
18	PARBHANI	5	5	669	5	31	0
19	RATNAGIRI	3	3	629	3	69	1
20	SATARA	2	2	409	2	22	0
21	SOLAPUR	3	3	643	3	32	7
22	THANE	1	1	99	1	6	0
23	WARDHA	3	3	629	3	24	0
24	WASHIM	17	17	2985	16	141	0
25	YAVATMAL	18	17	4161	17	102	0
Total		273	200	51132	197	2566	26

Annexure-II

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. †981 raised by Shri Ashok Mahadeorao Nete, Hon'ble Member of Parliament, regarding 'Implementation of PMAGY' to be answered on 08.02.2022.

Details of central funds sanctioned and the utilization thereof, year-wise and State-wise, during each of the last three years

Sl. No	States/UTs	Funds released			Funds Utilized		
		2018-19	2019-20	2020-21	2018-19	2019-20	2020-21
1.	Andhra Pradesh	0.00	1872.60	5506.80	0.00	0.00	0.00
2.	Assam	2850.20	904.60	1810.20	1930.49	0.00	0.00
3.	Bihar	3092.80	3420.80	0.00	0.00	0.00	0.00
4.	Chhattisgarh	603.20	4552.30	4008.00	603.20	4466.75	1825.00
5.	Gujarat	260.00	260.00	0.00	0.00	0.00	0.00
6.	Haryana	0.00	633.60	2146.80	63.55	0.00	0.00
7.	Himachal Pradesh	936.00	3491.60	0.00	936.00	384.76	0.00
8.	Jammu & Kashmir	738.40	2052.00	0.00	0.00	0.00	0.00
9.	Jharkhand	520.00	1514.80	0.00	0.00	0.00	0.00
10.	Karnataka	1300.00	5275.40	3656.60	1300.00	3173.00	0.00
11.	Kerala	10.40	10.80	0.00	0.00	0.00	0.00
12.	Madhya Pradesh	0.00	11846.50	0.00	0.00	5712.00	0.00
13.	Maharashtra	1507.60	669.60	0.00	1507.60	659.20	0.00
14.	Manipur	124.80	208.00	0.00	0.00	0.00	0.00
15.	Meghalaya	41.60	0.00	0.00	0.00	0.00	0.00
16.	Odisha	0.00	2662.60	0.00	0.00	0.00	0.00
17.	Puducherry	104.00	63.45	0.00	0.00	0.00	0.00
18.	Punjab	1674.00	2035.80	0.00	0.00	0.00	0.00
19.	Rajasthan	0.00	10379.00	1880.00	0.00	0.00	0.00
20.	Tamil Nadu	1498.00	2224.80	0.00	259.13	476.18	0.00
21.	Telangana	0.00	216.00	1561.70	0.00	216.00	1180.24
22.	Tripura	52.00	302.00	0.00	52.00	260.42	0.00
23.	Uttar Pradesh	185.00	16430.35	0.00	0.00	0.00	0.00
24.	Uttarakhand	1289.60	756.00	1049.60	1044.29	0.00	0.00
	Total	16787.60	71782.60	21619.70	7696.26	15348.31	3005.24
